

HIGH COURT OF JUDICATURE AT PATNA

Dated: 14.04.2020

ORDER

The Government of India has developed a mobile application 'Arogya Setu', to connect the people of India with essential health services to collectively fight against pandemic (COVID-19) outbreak. The mobile application is aimed at augmenting the initiatives of the Government of India, particularly the Department of Health, in proactively reaching out to and informing the users of the application regarding risks, best practices and relevant advisories pertaining to the containment of COVID-19. It also helps significantly in contact-tracing and curbing the spread of COVID-19.

All the officers and staff of the Court are requested to download/install and use the Arogya Setu mobile application considering its benefit and advantage.

By Order
(N.K. Pandey)
Registrar General